

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-348/ND/17

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2018**

**NAME OF THE COMPANY: M/s. Rachna Sarees V/s. Charming Apparels Pvt.
Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC 2016

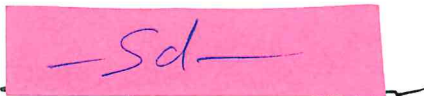
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Applicant: Ms. Chanchal Yadav and Ms. Arveena Sharma,
Advocates

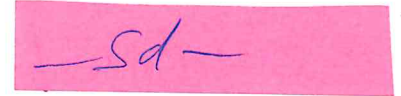
Present for the Respondent: Mr. Vidur Sikka and Mr. Ashwani Kumar,
Advocates for Kotak Mahindra
Bank (COC)

ORDER

Renotify this case on 30th October, 2018 as the application stated to be
filed by the IRP is not before this Bench.



**(Deepa Krishan)
Member (T)**



**(Ina Malhotra)
Member (J)**